

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.319**  
IA-5701/21, 5702/21, 5703/21, 5704/21 in  
IB-1066 /ND/2020

**IN THE MATTER OF:**

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers (P) Ltd

..FINANCIAL CREDITOR

.RESPONDENT

**SECTION**

U/s 7 IBC, 2016

**Order delivered on 15.2.2022**

**CORAM:**

SHRI BACHU VENKAT BALARAM DAS,  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the CD/respondent :

For the RD :

**ORDER**

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 23.2.2022.



(Madhu Narula)  
Court Officer